

**FORM NO. 90**  
[See rule 155]

**Form for intimating non-availability of information under section 258(2)(a) of the Act.**

DIN .....

To

Date

Office of the .....

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With reference to your application dated \_\_\_\_\_ under section 258(2)(a) of the Act, requesting for information relating to \_\_\_\_\_ in respect of the tax year \_\_\_\_\_, it is informed that the said information is not available/no assessment\* for the aforesaid tax year has been made in his/her/its\* case.

.....

Signature

(Name)

Designation of the authority

**Notes:**

1. \*Delete inapplicable words.
2. Some of the Information in the form would be pre-filled to the extent possible.